## GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO. 14 TO BE ANSWERED ON 14.9.2020

## **DATA BANK OF TRIBAL LAND**

14. MS. PRATIMA BHOUMIK, SHRI SUMEDHANAND SARASWATI, SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the Government is planning to make some changes in the Model Guidelines for Conservation, Management and sustainable use of Community Forest Resources; if so the details thereof; and its impact on the vulnerable Tribal Groups; and
- (b) whether it is a fact that Government is planning to create a data bank of tribal land and if so, the details thereof?

## **ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT RENUKA SINGH SARUTA)

- (a) A Committee has been constituted headed by Dr. N. C. Saxena (Retd IAS) to examine and recommend Model Guidelines for Conservation, Management and sustainable use of Community Forest Resources (CFR Guidelines in short) under Forest Rights Act, 2006 for Forest Dwelling Scheduled Tribes(FDSTs) and Other Traditional Forest Dwellers (OTFDs) including Vulnerable Tribal Groups.
- (b) No, Sir.

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